

DR. KARTIKESWAR PATRA: Mr. Speaker, Sir, I am very much grateful to you for allowing me to ask a supplementary question. The Government has given guidelines on 6th December, 1991 regarding the control of vulgarity and obscene scenes in cinema. In the guidelines issued under No. 4, the Minister has stated two things, one for adults and the other for children below 12 years of age. I want to know whether the two things can go simultaneously and whether the Minister has experienced that children should be prevented to see a film if adult scenes are shown in that feature film. I want to know whether the Minister is considering to give one guideline both for adult films and the films for children.

MR. SPEAKER: You have to ask a question. You are lecturing to us.

DR. KARTIKESWAR PATRA: Sir, I am asking the question whether the hon. Minister is considering to give one such guideline and whether these two things can go simultaneously.

MR. SPEAKER: You are in a better position to understand his question.

SHRI K.P. SINGH DEO: Sir, the hon. Member has given some very valuable suggestions which require deep analysis.

National Highways

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*403. **DR. ASIM BALA:**
KUMARI MAMATA
BANERJEE:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any special programme has been launched for the development of National Highways;

(b) if so, the details thereof;

(c) the funds allotted for the development of National Highways during each of the last three years, State-wise;

(d) the names of the States which have not utilised the funds so far and the quantum thereof; and

(e) the total budgetary allocation for the National Highways during the current financial year, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

(c) to (e). A statement, indicating the details, is laid on the Table of Lok Sabha. Broadly, most of the States have utilised the funds allocated for development of National Highways. For 1993-94, it is too early to indicate since final accounts are yet to be reconciled.

STATEMENT

(Rs. in lakhs)

Sl. No.	State/U.T.	Allotment (1991-92)	Surrendered amount during 1991-92	Allotment (1992-93)	Surrendered amount during 1992-93	Allotment (1993-94)	Surrendered amount during 1993-94	Proposed Allotment (1994-95)
1.	Andhra Pradesh	2455.00	—	2600.00	—	4580.00	The	3250.00
2.	Arunachal Pradesh	48.00	—	80.00	—	100.00	final	80.00
3.	Assam	1225.00	—	1275.00	—	1400.00	expen-	1400.00
4.	Bihar	1142.00	—	1385.00	216.9	1920.00	diture	1700.00
5.	Chandigarh	28.00	3.11	25.00	7.07	25.00	incurred	25.00
6.	Delhi	550.00	—	700.00	314.5	550.00	upto	100.00
7.	Goa	930.00	—	850.00	—	570.00	31.3.94	300.00
8.	Gujarat	4770.00	—	4650.00	862.02	6350.00	is yet	5000.00
9.	Haryana	1060.00	—	1870.00	—	3200.00	to be	4600.00
10.	Himachal Pradesh	1140.00	—	1150.00	—	1200.00	reported	1200.00
11.	J & K	50.00	26.26	50.00	6.6	40.00	by the	40.00
12.	Karnataka	1775.00	—	1880.36	32.33	2900.00	States	2450.00
13.	Kerala	1120.00	—	1400.00	—	3089.00		3100.00
14.	Madhya Pradesh	1850.00	—	1915.00	—	1850.00		1550.00
15.	Maharashtra	3358.00	—	3280.00	—	3080.00		2600.00
16.	Manipur	250.00	21.18	250.00	—	300.00		300.00
17.	Meghalaya	450.00	—	387.00	128.52	470.00		400.00
18.	Nagaland	48.00	33.91	50.00	—	45.00		15.00
19.	Orissa	1384.00	—	1375.00	—	1350.00		3200.00
20.	Pondicherry	120.00	—	44.64	—	50.00		50.00

Sl.State/U.T.	Allotment (1991-92)	Surrendered amount during 1991-92	Allotment (1992-93)	Surrendered amount during 1992-93	Allotment (1993-94)	Surrendered amount during 1993-94	Proposed Allotment (1994-95)
21. Punjab	2850.00	—	2800.00	—	2200.00	—	2200.00
22. Rajasthan	1800.00	—	3095.00	—	4200.00	—	4100.00
23. Tamil Nadu	1422.00	—	1600.00	—	3150.00	—	1700.00
24. Uttar Pradesh	6025.00	—	4995.00	—	4750.00	—	8300.00
25. West Bengal	1634.00	—	2230.00	—	3500.00	—	2800.00

DR. ASIM BALA: Mr. Speaker, Sir, the traffic population in the country has increased by 77 times and the road length has increased by only five times during the last 40 years of our Independence. The share of the road transport sector in the country's total Plan outlay has been increasing over time and period since the First Five Year Plan outlay.

The Outlay has come down from 7.5 per cent in the First Plan to 4.7 per cent in the Seventh Plan and further it has come down to 3.7 per cent of the total outlay in the Eighth Plan.

My question is whether the Central Government will increase the fund allocation and, if so, please state specifically and inform the House immediately.

The hon. Minister has stated categorically that our State fund was decreasing in the Eighth Plan. It is an example of the policy of the Government.

SHRI JAGDISH TYTLER: For the Eighth Plan, we had asked for the funds to be given to us to the tune of Rs. 7,703 crores, but when the Budget was presented, we got an outlay of Rs. 2,460 crores

and we have got practically over Rs. 2,400 crores for works which are on-going. I would like to inform the Members that we had asked for some more funds under the Scheme of CRF by the Hon. Speaker and had also commented on what has happened to that. I would like to inform you that I am also looking for more funds. So, we have also privatised but I have gone to the Cabinet constituted a Committee of Ministers and we are at the final stage. I hope that once that decision is taken, I will be able to get some more funds and then I will be able to allocate some more funds to the State Government.

DR. ASIM BALA: I have also come to know from the Press that the Central Government had formed a six Member Committee headed by our Commerce Minister to augment the Central Road Fund. I would like to know whether that Committee has recommended anything and, if so, what are those recommendations and whether Government has accepted or implemented those recommendations.

SHRI JAGDISH TYTLER: I just told you. To be honest with you, I am not

aware of any Committee being formed on this. But a resolution in the Lok Sabha and the Rajya Sabha was adopted for the enhancement of cess on petrol and diesel on which I had told you we had a Committee of Ministers formed.

KUMARI MAMATA BANERJEE: I support the views expressed by Dr. Asim Bala that more funds should be allocated to the State of West Bengal. The National Highways are important in our country. In our State, three important National Highways are there. The condition of village roads is very worse. Their condition is very horrible. I am not going to discuss village roads. But Government is spending money on National Highways. People are saying that now, instead of going to cultivate fish on the ponds, it is better to cultivate fish on the National Highway because of the deep holes on every National Highway in my State. I do not know about other States. I have visited Maharashtra and other States. They are maintaining the National Highways very well.

My question is whether Government is going to give the money, whether Government has any monitoring system and whether this money is going to be utilised for the maintenance of National Highways properly or not. You are giving the money in the month of March for the maintenance of National Highways but in the month of June, after the rainy season, every month you have to provide money to build the roads because of the middleman, the contractor. For the money they are getting, there is no monitoring system for the Central Government. Half of the money they are giving for Party fund and 50 per cent of it they are utilising for the road. Instead of giving the best material, they are giving the bad material. Will the Hon. Minister see that the money given is properly spent?

SHRI JAGDISH TYTLER: I would like to react to the first part of the question. It is true that in spite of quite a number of achievements in respect of roads, the network still continued to suffer because of the deficiency and we have calculated in the Ministry that at present, to cover the deficiencies, we require Rs. 52,000 crores today.

I had informed the hon. Members earlier that I am not even getting a fraction of it.

Regarding the second part of the question about monitoring of the funds which are given to the States, it is true that some cases have been brought to us saying that funds were not being properly utilised. We have created a National Highways Authority. We are very seriously considering to take the help of the States to build the roads, repair the roads directly under the National Highways Authority.

SHRI BASUDEB ACHARIA: When the National Highways Authority Bill was being discussed in this House, a number of suggestions were made. One such suggestion was that the funds allocated for the maintenance and repair of national highways should be released well in advance and not in the month of March. In spite of that suggestion, still funds are being released in the month of March, at the fag end of the financial year.

MR. SPEAKER: Shri Basudeb Acharia, the time is very limited. Please come to the question.

SHRI BASUDEB ACHARIA: The National Transport Policy Committee made such a recommendation that for the repair and maintenance of the national highways, funds should be released well in advance. I would like to know whether the

Government will consider this proposal so that the State Government or the National Highways Authority which is looking into the repairs and maintenance works of the national highway is capable of repairing the highways; whether the funds will be released before the end of the financial year.

SHRI JAGDISH TYTLER: I would like to inform the House, through you, Sir, that we have taken a decision because we have been getting complaints and queries that the funds are not being released in time. I have taken a decision on an experimental basis. I take the whole Ministry to the State Governments. As an experiment, I myself have taken my Secretary, Joint Secretary, Director (Roads), (Bridges) to Karnataka. We took the decision. We sat in front of the Chief Minister, Chief Secretary and ordered that all the funds which are available for the projects should be sanctioned; the funds which are available should be released. Now it is for the State Governments to see how quickly they release the funds, use the funds properly.

[*Translation*]

SHRIMATI KRISHNENDRA KAUR (DEEPA): Mr. Speaker, Sir, I am sorry that I have a sore throat. Sir, through you I would like to know from the hon. Minister that the construction of national highway from Delhi to Agra is going on but why the construction of link road between Mathura and Jaipur via Bharatpur has not been taken up. I have written several letters to hon. Minister in this regard but have received the same reply everytime that information will be sent after inquiry into the matter. But I feel that no inquiry has been conducted so far as I have received no reply to that effect. I would like to tell the hon. Minister through you that all the trucks running between Mathura and

Jaipur are passing through Bharatpur. This road is not smooth and thus prone to accidents. So I request the hon. Minister to make provision for immediate construction of national highway from Jaipur to Mathura via Bharatpur.

[*English*]

SHRI JAGDISH TYTLER: I would like to inform the hon. Member that an agreement was signed with the Overseas Economic Corporation, Japan in January, 1992 for the loan amount of 4855 million yens for the project to forelaning of the Mathura-Agra section. I have no plans for the hon. Member's request as yet. Subject to the availability of funds, we can consider whether the funds must be made available to it.

L.D.P.T. System

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*405. SHRI SYED
SHAHABUDDIN:
SHRI D. VENKATES-
WARA RAO:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have made a study of the working of the long distance public telephones system in rural areas;

(b) if so, the main findings and conclusions thereof;

(c) whether the Multi-Access Rural Radio System has been found functioning satisfactorily in the rural areas;

(d) the proposed outlay on providing telephone connections to all gram panchayats and many villages during the Eighth Five Year Plan;